GOVERNMENT OF INDIA

MINISTRY OF COAL

LOK SABHA

UNSTARRED QUESTION NO-1806

ANSWERED ON- 30/07/2025

GREEN INITIATIVES BY COAL PSUs

1806. SHRI VAMSI KRISHNA GADDAM:

Will the Minister of COAL be pleased to state:

- (a) the total allocation for environmental restoration and green initiatives across coal PSUs during each of the last five years along with the specific funds for mining operations in Telangana, including Peddapalli;
- (b) the current status of the 15,350 hectare plantation target set by Coal PSUs for Financial Years 2024-25 to 2028-30 along with the progress, area-wise;
- (c) the criteria established for green fund allocation among coal PSUs, considering environmental parameters for intensive mining constituencies like Peddapalli;
- (d) the measures ensuring coal PSUs comply with Accredited Compensatory Afforestation norms, particularly regarding afforested non-forest de-coaled land in Telangana; and
- (e) the monitoring mechanism for green fund utilisation by PSUs and environmental impact assessment timelines in coal mining regions?

ANSWER

MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

(a) There is no fund or budget allocation from the Government of India for mining operations or environmental restoration and green initiatives in coal mining areas. However, Coal and Lignite Public Sector Undertakings (PSUs), namely Coal India Limited (CIL), NLC India Limited (NLCIL), and Singareni Collieries Company Limited (SCCL), spend funds from their own resources for mining operations, and environmental restoration and green initiatives, which include mine reclamation, plantation, and eco-restoration measures. These allocations are made as part of statutory mine closure funds as per approved mine closure plans and

environmental management funds in line with the Environment Impact Assessment (EIA) and Environment Management Plans (EMPs) of the respective projects. SCCL spends funds for its projects in Telangana, including those located in Peddapalli district as per approved project-specific mine closure plans and environmental management plans.

(b) Coal and Lignite PSUs have set a cumulative plantation target of 15,350 Ha for the period FY 2024–25 to FY 2028–29. They have covered approximately 2,459 Ha land under plantation in and around coal and lignite mining areas during FY 2024-25. Year-wise targets of plantation for FY 2024–25 to FY 2028–29, along with the achievements during FY 2024-25 are given in the table below:

Target vis-à-vis Achievement of Plantation (in Ha)								
Financial Year	Target				Achievement			
	CIL	NLCIL	SCCL	Total	CIL	NLCIL	SCCL	Total
2024-25	1,856	194	550	2,600	1,713	195	551	2,459
2025-26	2,097	197	506	2,800	-	-	-	-
2026-27	2,386	205	509	3,100	-	-	-	-
2027-28	2,585	206	509	3,300	-	-	-	-
2028-29	2,831	206	513	3,550	-	-	-	-
Total	11,755	1,008	2,587	15,350	-	-	-	-

- (c) There is no green fund or scheme established by the Government of India for coal mining projects.
- (d) Coal and lignite PSUs, including SCCL in Telangana, are identifying afforested non-forest land in their mines for use as compensatory afforestation in upcoming coal mining projects, in compliance with the Accredited Compensatory Afforestation (ACA) norms as outlined in the guidelines issued by the Ministry of Environment, Forest and Climate Change (MoEF&CC) on 24.01.2023.
- (e) In view of (c) above, the question does not arise. However, the Ministry of Coal monitors regularly the restoration and green initiatives of Coal and Lignite PSUs. Further, the timelines for EIAs are governed by the EIA Notification, 2006 and its subsequent amendments.
